<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on Friday, 18th July 2025 in Court Room No. 13 at 3.00 p.m. :**

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The Larger Bench comprising of the Hon'ble Shri Justice Ravindra V. Ghuge, the Hon'ble Shri Justice N.J. Jamadar and the Hon'ble Shri Justice Sandeep V. Marne will take up the matters as per the board notified separately.

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The Hon'ble Shri Justice Gautam Ashwin Ankhad will sit singly in Court Room No.35-Annexe in the Afternoon Session and take up the matters, as per the board to be notified separately.

Dated this 17th day of July, 2025.

sd/-

(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. sd/-

(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.